NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/193/2016

NAME OF THE PETITIONER(S)

: Subbaraj Srinivasan

NAME OF THE RESPONDENT(S)

: M/s Lotus Real Promoter Private Limited & 6 others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

| S.No. | Name (in Capital) | Represented by | Signature |
|----------|------------------------|--------------------------|-------------|
|) | E. MURALIDHARAN | Ra and Rs | Churawkaray |
| 2- | NAVEEN KUMAR MURTHI | Counsel for Petitione | P. Nove 12 |

ORDER

Shri Naveen Kumar Murthi, counsel for petitioner present. Shri E Muralidharan, counsel for R5 present and he filed an application for setting aside the ex parte order against R2 passed by this Tribunal on 16.12.2016 for which the counsel for petitioner prayed time for filing counter. Time extended at request. Put up on 13.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)